

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) and (b). Assets of banks consist mainly of advances, investments and fixed assets. Some portion of the advances made by banks have become non-performing assets (NPAs) after introduction of the prudential guidelines by the Reserve Bank of India(RBI). Interest income on such NPAs can be recognised only on realisation basis which has had an impact on the profitability of banks. Reduction of NPAs is being accorded high priority and is part of the performance agreement between RBI and nationalised banks.

#### Project Loans by FIs/Banks

2778. SHRI AMAL DATTA:

Will the Minister of FINANCE be pleased to state:

(a) the details of the project loans sanctioned in the country during the last three years by various financial institutions and banks, separately; and

(b) the amount disbursed against each such sanction?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) and (b). The Industrial Development Bank of India (IDBI) has reported that the details of assistance sanctioned and disbursed by All India financial institutions during the last three years were as under;

(Rs. crore)

	Sanction*	Disbursement*
1991-92	23446.7	16833.3
1992-93	34265.0	23564.4
1993-94	42094.9	26442.0

\*The Institutions covered are IDBI, Industrial Finance Corporation of India Limited (IFCI), Industrial Credit & Investment Corporation of India Limited (ICICI), Small Industries Development Bank of India (SIDBI), Industrial Reconstruction Bank of India (IRBI), SCICI Limited, Risk Capital & Technology Finance Corporation of India Limited (RCTC), Technology Development & Information Company of India Limited (IDICI), Tourism Finance Corporation of India Limited (TFCI), Life Insurance Corporation of India (LIC), Unit Trust of India (UTI), General Insurance Corporation of India (GIC) and Export-Import Bank of India (EXIM BANK).

The details of project loans provided by banks during the last three years is being collected and will be laid on the Table of the House to the extent available.

#### ITDC Offices Abroad

2779. SHRI HARISH NARAYAN PRABHU ZANTYE:

Will the Minister of CIVIL AVIATION AND TOURISM

be pleased to state:

(a) whether the Government propose to revive and upgrade India Tourism Development Corporation Offices abroad as one of the major steps to promote and boost tourists traffic in the country;

(b) if so, the details thereof;

(c) the facilities and incentives which are being offered to travel agents and foreign tourists for promotion of tourism; and

(d) the details of infrastructural facilities proposed to be provided?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). ITDC does not have any office abroad.

(c) and (d). As a marketing strategy special rates are offered by ITDC to travel agents, keeping in view various factors such as volume of business and seasonality. Further with a view to promoting Ashok Group of Hotels to foreign tourists, ITDC hosts:

1. Familiarisation tours sponsored by Foreign Travel agent
2. Familiarisation tours of international airlines executives.
3. Foreign travel writers and TV teams in its hotels.
4. Besides, foreign travel agents are also provided brochures support when they include Ashok Group of Hotels in their itineraries.

#### Airlink of Hyderabad with Sharjah

2780. SHRI D.VENKATESWARA RAO:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Hyderabad has been linked with many foreign countries through A-300 aircraft;

(b) if so, the details thereof;

(c) whether the Government propose to airlink Hyderabad with Sharjah; and

(d) if so, by when?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (d). Indian Airlines has introduced twice a week service on Hyderabad - Sharjah sector with A-300 aircraft from 11.1.95. Air India operates three services per week on Hyderabad-Jeddah route.

#### Development of Calicut Airport

2781. SHRI MULLAPPALLY RAMCHANDRAN:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Calicut Airport Development Committee has raised any amount from abroad for the development of Calicut Airport in Kerala;

(b) if so, the details thereof and the total amount received;

(c) the developmental activities undertaken at Calicut Airport from the funds raised;

(d) whether any special treatment/ privileges have been accorded to those who contributed to the above fund; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Yes, Sir. Malabar International Airport Development Society (MIADS) has been set up by the State Government of Kerala to mobilise resources from public including NRIs for extension of runway at Calicut airport.

(b) Rs.60 crores has already been mobilised as loan and contributions by MIADS from financial institutions and individuals in India and abroad.

(c) Till now, no amount from the funds so raised have been placed at the disposal of the National Airports Authority for undertaking the airport development programme.

(d) and (e). Space has been temporarily provided by NAA to MIADS for a special tounge for use by those persons who have contributed over a prescribed limit to the Calicut Airport Development Fund.

### Cancellation of Flights

2782. SHRI JITENDRA NATH DAS:

PROF K.V.THOMAS:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) the number of flights of Air India and Indian Airlines which were cancelled during the year 1994-95 alongwith the reasons therefor;

(b) the total loss suffered on this account by both the airlines, separately; and

(c) the steps Government propose to take to avoid such situation and to attract more passengers?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). during 1994-95, Indian Airlines cancelled 3157 flights and Air India cancelled 1003 flights. Main reasons for cancellations were Engineering snags, weather, airport restrictions, commercial/operational problems, strikes by the employees, bandhs etc. It is not possible to estimate in precise terms the loss due to cancellation of flights.

(c) cancellation of flights is resorted to in unavoidable circumstances, for reasons beyond the control of the airline concerned.

### Computerisation in Banks

2783. SHRI DATTATRAYA BANDARU:

SHRI ANNA JOSHI:

Will the Minister of Finance be pleased to state:

(a) the details of the branches of public sector banks particularly in the tribal areas of Andhra Pradesh and Maharashtra which have been fully computerised so far;

(b) the details of the bank branches in the urban and tribal areas which are likely to be computerised in the current financial year in the above States;

(c) the estimated expenditure involved therein separately; and

(d) the time by which the said banks are likely to be computerised fully?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). Information is being collected and will be laid on the Table of the House.

[Translation]

### Bombay-Ahmedabad-Indore-Bhopal-Calcutta Air Service.

2784. SHRI SUSHIL CHANDRA VERMA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines used to operate Bombay-Ahmedabad- Indore- Bhopal- Calcutta air service twice in a week;

(b) whether this flight was discontinued at the time of the strike of pilots; and

(c) if so, whether the Government propose to start flights on the said route again?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Yes, Sir.

(c) Indian Airlines does not propose to re-introduce this flight at present.

[English]

### World Bank Aid for Tea Industry

2785. SHRI GOPI NATH GAJAPATHI:

Will the Minister of COMMERCE be pleased to state:

(a) whether the World Bank has proposed to provide finance to the tea industry in India;

(b) whether the Tea Association of India is also willing to accept the terms and conditions of the World Bank;

(c) if so, the reaction of the Government in this regard; and